RELOCATION OF TOLL PLAZAS

2901. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:

(a) whether the sanction has been accorded for relocation of Mandal toll plaza located at Hajira-
Dhulia National Highway-53 in Tapi district of Gujarat;

(b) if so, the time by which the said relocation work is likely to be completed; and

(c) if not, the time by which the sanction for said relocation is likely to be given?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No Sir.

(b) Does not arise.

(c) Hazira-Dhulia National Highway-53 has been developed on Build, Operate and Transfer
(Toll) mode. The location of toll plaza is governed as per Schedule-C & Schedule-R of
concession agreement which is one of the bidding parameters. Relocation of this toll plaza
from the existing location to a new location have an impact on fee calculation due to increase
in length between two plazas besides additional substantial financial implication in shifting
of toll plaza.

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